

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.466/97

Friday, this the 4th day of April, 1997.

C O R A M

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN
HON'BLE SHRI PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

Smt KB Jishy,
Karathara House,
Kumbalangi PO,
Ernakulam District.

....Applicant

By Advocate Shri PC Sebastian.

vs

1. The Assistant Superintendent of Post Offices,
Kochi Sub Division, Kochi--682 001.
2. The Employment Officer,
Town Employment Exchange, Kochi.
3. The Postmaster General,
Central Region,
Kochi--682 016.

....Respondents

By Shri Mathews J Nedumpara, Addl Central Govt Standing Counsel.

The application having been heard on 4th April, 1997,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN

The grievance of applicant is that though she is qualified to be considered for appointment as Extra Departmental Stamp Vendor (EDSV), Mattancherry Jetty Post Office, her candidature has been rejected on the ground that her name has not been sponsored by the Employment Exchange. The order rejecting her candidature dated 27.3.97 (Annexure A.3) is under challenge in this application.

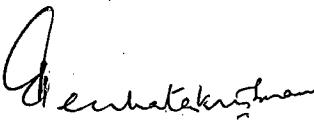
2. When the matter came up for hearing, learned counsel for respondents submitted that in view of the decision of the Supreme

contd.

Court in Excise Superintendent, Malkapatnam, Krishna District,
Andhra Pradesh vs KBN Visweshwara Rao and Others, (1996) 6
SCC 216, respondents shall consider the candidature of applicant
also for the selection, inspite of the fact that her name has not
been sponsored by the Employment Exchange.

3. In view of the above submission made by the counsel at
the Bar, we dispose of the application directing respondents
to finalise the selection and appointment to the post of Extra
Departmental Stamp Vendor, Mattancherry Jetty Post Office
considering the candidature of the applicant also, scheduled to
be held on 7.4.1997, even though her name has not been sponsored
by the Employment Exchange. No costs.

Dated the 4th April, 1997.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

List of Annexure

Annexure A3 : True copy of Letter No.EDSV/MC
Jetty/97 dated 27-3-97 issued
by the 1st respondent.